

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-596(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: Continental Piling & Excavation Pvt. Ltd. Vs.
Cloud 9 Projects Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

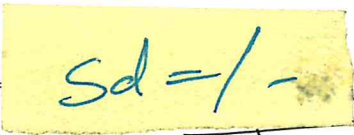
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Present: Mr. Saurabh Seth, Ms. Sumeera Seth and Mr. Rishabh Maheshwari,
Advocates for the Petitioner

Mr. Mahjabeen Tanweer and Ms. Kanishka Prasad, Advocates for the
Respondent

ORDER

Ld. Counsel for the Respondent submits that she shall be filing her
reply before the next date of hearing. To come up on 9th January, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)